GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 2194 ANSWERED ON 14/03/2023

AADHAAR BASED PAYMENT UNDER MGNREGS

2194. SHRI V.K. SREEKANDAN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the Aadhaar-based payment of wages will exclude 57 per cent of the active workers under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) and if so, the details thereof;
- (b) whether it is true that for the Aadhaar-based option to work, not only must the worker's job card and bank account be seeded with Aadhaar, but the account also has to be connected to the National Payments Corporation of India;
- (c) whether it is also true that this can be very cumbersome because it requires meeting stringent Know Your Customer requirements and resolving possible inconsistencies between the Aadhaar database and the bank account; and
- (d) if so, whether the Government is considering making a rethink on the Aadhaar-based payment system and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

(a):	No,	Sir.

(b): Yes, Sir.

- (c): No sir.
- (d): Does not arise.
